

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:199
ANSWERED ON:02.12.2009
REVIEW OF UGC
Gowda Shri D.B. Chandre

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the aims and objectives for which University Grants Commission (UGC) was set up;
- (b) whether the functioning of the UGC has been reviewed in the recent past;
- (c) if so, the details thereof;
- (d) if not, whether the Government proposes to revamp the Commission keeping in view the emerging scenario in the educational sector;and
- (e) if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SHRI KAPIL SIBAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.199 FOR 2.12.2009, ASKED BY SHRI D.B.CHANDRE GOWDA, HON'BLE MEMBER OF PARLIAMENT, REGARDING REVIEW OF UGC.

(a): The University Grants Commission (UGC) was established through an Act of Parliament for the coordination, determination and maintenance of standards of university education in India.

(b) & (c): Committee to advise on the Renovation and Rejuvenation of Higher Education under Prof. Yash Pal was constituted by Government on February 28, 2008. Amongst its other terms of reference, was to review the functioning of the UGC and to critically assess the role of the UGC and their preparedness to provide institutional leadership to the emerging demand of access, equity, relevance and quality of higher education, technical education and the university system. The Committee recommended the creation of an all- encompassing National Commission for Higher Education and Research (NCHER), a Constitutional body to replace the existing regulatory bodies including the University Grants Commission (UGC), All India Council for Technical Education (AICTE), National Council for Teachers Education (NCTE) and Distance Education Council (DEC) and the academic functions of professional councils. The need to establish an overarching regulatory body in higher, technical and professional education based on the recommendations of the National Knowledge Commission and the Committee to advise on Renovation and Rejuvenation of Higher Education under Prof. Yash Pal subsuming the existing regulatory bodies in these fields of knowledge, including the UGC, has been expressed by Government as one of its priorities. Para 32 of the President's Address Parliament on 4th June, 2009 had stated the intent of Government to establish a National Council for Higher Education as recommended by the National Knowledge Commission (NKC) and the Yash Pal Committee.

(d) & (e): Do not arise.